

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.21/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S NIVEDAN FIN INVEST LEASE LTD V/S M/S COSMOS INFRAESTATE PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Chaudhary, Adv. : *For the Financial Creditor*
Sh. Ujjawal Satsangi, with : *For the Corporate Debtor*
Sh. Rahul Malhotra, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel, Sh. Rahul Chaudhary representing the Financial Creditor states that he has recently been engaged in the matter and his vakalatnama has been filed, and therefore he seeks one week time to take latest instructions from the Financial Creditor and to address the arguments.
- 2.** Let the matter be adjourned for hearing on 21st August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

24th July, 2024

Kavya Prakash Srivastava
(Stenographer)